GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3386 ANSWERED ON 21/03/2023

VILLAGE HAATS

3386. SHRI DIPSINH SHANKARSINH RATHOD: SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has data relating to number and location of Village Haats or Weekly Markets in the State of Gujarat, if so, the details thereof, district-wise;
- (b) whether the Government proposes to undertake a project to create platforms and shades for Village Haats which are generally organized in open spaces, if so, the details thereof;
- (c) whether the Government has any proposal to set up any Committee to suggest to sale purchase of village products from Haats to cut middleman interest, if so, the details thereof; and
- (d) whether an audit of Gram Panchayats has been done by District Administration regarding Panchayat's designated responsibility to manage Village Haats, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) No, Sir
- (b) The development and upgradation of physical infrastructure including platforms and shades of rural haats is being undertaken through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as per demand and following due processes of the Mahatma Gandhi National Rural Employment Guarantee Act. The State-wise status of village haat works under MGNREGS (as uploaded by the State/UTs in MIS) as on 6th March 2023 is given at Annexure-I

Under the scheme of 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP' (now merged under Pradhan MantriJanjatiyaVikas Mission), the Ministry of Tribal Affairs provides funds for creation of Infrastructure facilities for development of MFP value chains including modernization of Haat Bazaars. The Ministry of Tribal Affairs has released an amount of Rs. 89.16 crores to 18 States under the scheme from 2013-14 to 2020-21 for creation of Infrastructure facilities including modernization of Haat Bazaars. The State-wise number of Haat Bazaars sanctioned to be modernized under the scheme from the fund mentioned above is given at Annexure-II.

- (c) At present, there is no proposal for setting up the Committee to suggest to sale purchase of village products from Haats.
- (d) No, Sir.

Annexure-I

Details of Village Haats under Mahatma Gandhi NREGS since inception (as on 6th March 2023)			
S No.	State	Completed	Ongoing
1	Andhra Pradesh	54	75
2	Arunachal Pradesh	12	11
3	Assam	28	39
4	Bihar	31	82
5	Chhattisgarh	231	135
6	Gujarat	7	25
7	Haryana	1	0
8	Himachal Pradesh	82	61
9	Jammu And Kashmir	32	25
10	Jharkhand	0	1
11	Karnataka	33	63
12	Kerala	24	32
13	Ladakh	0	2
14	Madhya Pradesh	248	129
15	Maharashtra	0	2
16	Manipur	88	68
17	Meghalaya	15	20
18	Mizoram	342	35
19	Nagaland	12	20
20	Odisha	154	279
21	Punjab	9	1
22	Rajasthan	62	53
23	Sikkim	3	1
24	Tamil Nadu	85	54
25	Telangana	23	62
26	Tripura	10	1
27	Uttar Pradesh	190	290
28	Uttarakhand	33	22
29	West Bengal	153	202
30	Puducherry	1	0
	Total	1963	1790

Annexure-II

State-wise Modernization of Haat Bazaars Sanctioned by Ministry of Tribal Affairs

SL.No	State	Modernization of Haat Bazaars sanctioned	
1	Chhattisgarh	196	
2	Andhra Pradesh	115	
3	Madhya Pradesh	235	
4	Odisha	100	
5	West bengal	100	
6	Manipur	4	
7	Nagaland	13	
8	Uttar Pradesh	115	
9	Kerala	72	
10	Assam	150	
11	Tripura	40	
12	Tamil Nadu	5	
Total		1145	